

OFFICE OF THE DISTRICT JUDGE

DAKSHIN DINAJPUR AT BALURGHAT

ENGLISH DEPARTMENT

Order No. 05 /

Dated Balurghat, the 06th January, 2018.

In consultation and proposal of the Secretary, District Pleaders' and Advocates' Bar Association, Balurghat, Dakshin Dinajpur in a meeting, it is unanimously decided that:

1) **02.03.2018 (Friday), the next day of Dol Yatra**

and

2) **17.09.2018 (Monday), the day of Biswakarma Puja**

are hereby declared as Restricted (Local) Holidays for the Judgeship of Dakshin Dinajpur for the calendar year 2018.

This order is passed since the undersigned is empowered *vide* note No. 6 of the Notification No. 4245-G.S. & 4246-G.S. both dated 27.11.2017 of the Hon'ble High Court, Calcutta.

Inform concerned all.

Sudeb Mitra
06-1-18

**(Sudeb Mitra)
District Judge,**

Dakshin Dinajpur at Balurghat.

Memo No. 36 (29)/G

Dated Balurghat, the 06th January, 2018.

✓ **Copy forwarded for information and taking necessary action to:**

01-06) The A.D.J., 1st / 2nd / 3rd / Spl. / F. T. Court, Balurghat/Buniadpur.

07-09) The Civil Judge(Sr. Div.)/The C.J.M. / The A.C.J.M., Balurghat /Buniadpur.

10-11) The Civil Judge(Jr. Div.), Balurghat/Buniadpur.

12-14) The J.M.,/The J.M, 2nd Court, Balurghat/Buniadpur.

15-23) The Judge-in-charge of Nezarat/ Accounts/D.R.R./ Copying Deptt./
Forms & Stationery, Balurghat/Buniadpur.

24-25) The Govt. Pleader / Public Prosecutor, D/Dinajpur at Balurghat.

26-27) The Secretary, Pleaders' & Advocates' Bar Association,
Balurghat/Buniadpur.

28-00) The Secretary, Mukhtears' Bar Association, Balurghat, D/Dinajpur.

29-00) The Secretary, D.L.S.A, Dakshin Dinajpur at Balurghat.

San

District Judge,
Dakshin Dinajpur at Balurghat.